

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3385
ANSWERED ON:07.09.2007
UPKEEP OF GOVERNMENT QUARTERS
Jha Shri Raghunath

Will the Minister of URBAN DEVELOPMENT be pleased to state:

to the reply given to USQ Nos. 474 & 5153 dated 24.11.2006 & 11.5.2007 regarding upkeep of Government quarters and State:

- (a) whether the information has since been collected and if so, the details thereof ;
- (b) if not, the reasons therefor; and
- (c) the time by which the information will be laid on the Table of the House ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN)

(a): The information in respect of Unstarred Question No.5153 has been collected and the details are annexed.

(b)&(c): Not applicable in view of (a) above.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 3385 FOR 7.9.2007

a) The number of quarters a) Out of the 3726 quarters, lying vacant that were lying vacant from from December 2006 to March 2007, 2289 December, 2006 to March,2007 quarters could not be upgraded for the but were not upgraded along- various reasons which as i) shortage of with the reasons therefor; budget at relevant time; ii) a number of quarters were declared unsafe and were to be demolished.;iii) due to poor location and bad surroundings, it was not worth spending Government money in upgrading some of these quarters; iv) a number of quarters required major repairs before upgradation; v) in some quarters no upgradation was required as these were of recent construction;

b) the number of quarters that were allotted without upgradation;

b) 766 quarters were allotted without upgradation.

c) whether such quarters are not up-graded after taking possession; cost. allottees

(c)to(e) As per the present policy, only vacant quarters are upgraded free of However, on the request of certain

d) if so, the reasons there-fore;and

modifications/improvements are carried out in the occupied quarters by CPWD on

cost sharing basis. This disparity is proposed to be rectified. (e) the action taken/proposed to be taken against CPWD officials for not upgrading the quarters during their vacations?

